

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 204**  
**IB-601/ND/2023**

**IN THE MATTER OF:**

**Praveen Gupta**

... **Applicant/Petitioner**

**Versus**

**Manoj Kumar Jain**

... **Respondent**

**Under Section: 94(1) of IBC, 2016**

**Order delivered on 08.05.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** :

**For the RP** : Jr. Counsel Mr. Parish Mishra along with RP Mr.  
Anup Kumar in person

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

As prayed by the Ld. Counsel appearing for the Petitioner, short adjournment is granted.

List the matter on 06.06.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**